

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/2(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	RISHAV ENTERPRISE VS NUDEA PLANTATIONS LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

Mr. Ahok Kumar Singh, Adv.] For the Corporate Debtor
Mr. Sanjib Bandhopadhyay, Adv.]
Mr. Biplab Some, Adv.]
Mr. Pritam Das, Adv.]
Mr. Madhusudan Sardar, Adv.]
Ms. Shewtalina Majumdar, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **25th June, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**